

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1447**

**TO BE ANSWERED ON THE 03<sup>RD</sup> MAY, 2016/ VAISAKHA 13, 1938 (SAKA)**

**PROMOTION OF CAPF PERSONNEL**

**†1447. SHRI AJAY MISRA TENI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether various border areas in the country including Pakistan and China borders are guarded by the Central Armed Police Forces (CAPF);**

**(b) if so, the details thereof;**

**(c) whether recruitment and conditions of services of the said Forces are governed by rules and regulations of Police;**

**(d) if so, the details thereof; and**

**(e) whether the Government proposes to reconsider pensions, promotions and facilities being provided to BSF, CRPF, ITBP, SSB and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJJU)**

**(a) to (b) Yes, Madam. The details of Central Armed Police Forces( CAPFs) and Assam Rifles, which guard various border areas in the country including Pakistan and China borders are as under :-**

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<b>Sl.No.</b>	<b>Force</b>	<b>Border Area.</b>
<b>1.</b>	<b>Border Security Force (BSF)</b>	<b>Indo-Bangladesh Border Indo-Pakistan Border.</b>
<b>2.</b>	<b>Sashastra Seema Bal (SSB)</b>	<b>Indo-Nepal Border Indo-Bhutan Border.</b>
<b>3.</b>	<b>Assam Rifles (AR)</b>	<b>Indo-Myanmar Border.</b>
<b>4.</b>	<b>Indo-Tibetan Border Police (ITBP)</b>	<b>Indo-China Border.</b>

**(c) to (e): The recruitment and conditions of services of each CAPF and AR is being governed by their respective Acts & Rules and Central Civil Service Rules. The facilities like pensions, promotions etc. provided to CAPFs are also governed by respective Acts and Rules.**

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